1403. SHRI BHARTRUHARI MAHTAB:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government proposes to fix higher ethanol price derived from different sugarcane based raw materials under the Ethanol Blended Petrol (EBP) Programme for the forthcoming sugar season;

(b) if so, the details thereof;

(c) whether the Government has proposed to give freedom to Oil PSEs to decide the pricing of Second Generation(2G) ethanol;

(d) if so, the details thereof and the reasons therefor;

(e) whether the Government also proposes to revise the ex-mill price of ethanol derived from different sugarcane based raw materials; and

(f) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(SHRI RAMESWAR TELI)

(a) to (f): Government has fixed higher ethanol price derived from different sugarcane based raw materials under the Ethanol Blended Petrol (EBP) Programme for Ethanol Supply Year (ESY 2021-22 – period from 1st December, 2021 to 30th November, 2022) as compared to preceding ESY 2020-21. The ex-mill prices of ethanol fixed for current ESY 2021-22 are:

<table>
<thead>
<tr>
<th>Sl. No.</th>
<th>Sugarcane based raw material</th>
<th>Rs / litre</th>
</tr>
</thead>
<tbody>
<tr>
<td>(i)</td>
<td>Sugarcane juice/sugar/sugar syrup route</td>
<td>63.45</td>
</tr>
<tr>
<td>(ii)</td>
<td>B heavy molasses route</td>
<td>59.08</td>
</tr>
<tr>
<td>(iii)</td>
<td>C heavy molasses route</td>
<td>46.66</td>
</tr>
</tbody>
</table>

Additionally, GST and transportation is paid to the suppliers.

Government has accorded authority to Oil Public Sector Enterprises (PSEs) in the country to decide the pricing for Second Generation (2G) ethanol as it would help in setting up advanced biofuel refineries in the country for production of 2G ethanol.

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